

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)(Liq)/14/2024 in Company Petition IB/36/7/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Ravi Cranes and Movers Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Indian Overseas Bank</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Ravi Cranes and Movers Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)(Liq)/14/2024**

**Present:** Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

For filing memo, **matter is adjourned to 13.08.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**